

18.12.98.

Sh. Vikram purdit counsel
for the Applicant.
Defects have not yet been
removed, the same may not be
removed within one month, failing
which the registration of O.A. shall
be deemed to have been declined
without further reference to the Bench.

Gopal Singh
Adm. Member

A. K. MISRA
Judl. Member

Defects
not removed
within
10.1.99

18/1/99

As per the Court order
dt 18/12/98 counsel for the applicant
has not removed the defects, hence
the O.A. is declined to register.

REGISTRAR
C. A. T. JODHPUR

Part II and III destroyed
in my presence on 2.6.06
under the supervision of
section officer as per
order dated 16.5.06

Section officer (Record)

Copy of order
Sent to Sh. Vikram purdit Adv
by Regd AD vide no. 42
dt 28-1-99